

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

Mis.A/1(MP)2021 in CP(IB) 82 of 2020

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Union Bank of india
V/s
Maa Peetambra Sugar & Power Ltd

Rule 14 r.w 11 of NCLT rules,2016.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Mr. Praveen Surange, advocate, appeared on behalf of the Applicant.

In view of adjournment in CP(IB) 82 of 2020, the instant matter is also adjourned.

List the matter on 03.06.2021.

**VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL**

Dated this the 26th day of March, 2021


**MANORAMA KUMARI
MEMBER JUDICIAL**